

Private Sector Participation in Transmission

1188. SHRI S.S. OWAISI :
 SHRI PRASAD BABURAO TANPURE :
 SHRI RAGHUVANSH PRASAD SINGH :

Will the Minister of POWER be pleased to state:

(a) whether Power Grid Corporation has identified some transmission sections which will be open for private sector entry;

(b) if so, the details thereof;

(c) whether Power Grid Corporation hold discussions with various private companies for joint ventures;

(d) if so, the details thereof;

(e) the time by which the transmission sections so identified are likely to be handed over to private sector;

(f) whether all the parameters have been finalised in this regard to give effect to this proposal; and

(g) if so, the details thereof and time by which this is likely to be completed?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) Yes, Sir. The following two transmission line segments have been identified by POWERGRID for consideration of private sector participation :

1. 400 KV D/C line between Madurai & Edamon - 250 kms. (Tamil Nadu/Kerala).
2. 400 KV S/C line between Meramundali & Jeypore - 450 kms. (Orissa).

(c) Not yet, Sir.

(d) Not Applicable.

(e) to (g) Preliminary surveys of the two transmission line segments is in progress.

[Translation]

Power Purchase Agreement In Power Sector

1189. SHRI JAGAT VIR SINGH DRONA : Will the Minister of POWER be pleased to state :

(a) whether despite according approval to the power projects in Uttar Pradesh involving an investment of Rs. 9000 crores and signing of power purchase agreement between electricity boards and private sector companies, no action could be taken in this matter;

(b) if so, whether the Union Government propose to intervene in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) As on date Central Electricity Authority has accorded techno-economic clearance to 2 proposals on the Memorandum of Understanding/Letter of Intent, etc. route (costing more than Rs. 100 crores) for setting up power projects in the private sector in Uttar Pradesh at an estimated cost of Rs. 4046.70 crores. These sanctioned projects have failed to come up on account of the private promoters not being able to achieve financial closure and begin construction activities. The IPPs are in dialogue with the State Government for finalisation of escrow agreement that would be acceptable to the IFIs. The Government of India has been monitoring the progress of these projects from time to time and providing necessary assistance wherever appropriate.

[English]

Rashtriya Mahila Kosh

1190. SHRI KRISHAN LAL SHARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the quantum of loan disbursed from the Rashtriya Mahila Kosh to women in the country till date since its inception;

(b) the break-up of loans disbursed, State-wise and year-wise;

(c) whether Government have assessed the disbursement of loan on the living conditions of the women of the country; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) As on 23.11.98 an amount of Rs. 4145.928 lakh has been disbursed to women through non-governmental organisations by Rashtriya Mahila Kosh since its inception.

(b) The break-up of loans disbursed state-wise and year-wise is given in the attached statement.

(c) and (d) Seven studies had been commissioned by Rashtriya Mahila Kosh to evaluate the impact of loans on women borrowers and these studies were consolidated into a composite report. While suggesting measures for improvement the composite report has appreciated, in overall terms, the positive impact of loans on the socio-economic quality of women's lives; this includes borrower's